

(ग) यदि हां, तो क्या सरकार को यह जानकारी है कि इससे जैसलमेर क्षेत्र में तेल और गैस मिलने की सम्भावना और अधिक बढ़ गई है;

(घ) यदि हां, तो क्या सरकार तेल और गैस का पता लगाने के लिये जैसलमेर क्षेत्र में छिद्रण कार्य फिर से आरम्भ करने का विचार कर रही है;

(ङ) यदि हां, तो सरकार द्वारा उस के लिए बनाई गई योजना की रूपरेखा क्या है; और

(च) यदि नहीं, तो इस के कारण क्या हैं ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) जी, हां। जैसलमेर (राजस्थान) क्षेत्र में व्यघन कार्य 1965 में आरम्भ किया गया था।

(ख) जी, हां।

(ग) पाकिस्तान में भूगर्भीय परिस्थितियां जैसलमेर क्षेत्र की परिस्थितियों से कुछ भिन्न हैं। इसलिए परस्पर तुलना करना सम्भव नहीं है।

(घ) जैसलमेर क्षेत्र में व्यघन कार्य संचालन भूकम्पीय सर्वेक्षणों, जिन्हें इस समय किया जा रहा है, के परिणामस्वरूप प्राप्त उपयुक्त संभावनाओं पर निर्भर करेगा।

(ङ) वर्ष 1980-81 के दौरान जैसलमेर के किशनगढ़ शैलफ क्षेत्र में उन्नत तकनीकों के साथ 8/12 किलोमीटर ग्रिड में भूकम्पीय सर्वेक्षण किये जाने का प्रस्ताव है।

Installed Generating Capacity of Indraprastha and Badarpur Power Stations

1072. SHRI RAJESH KUMAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) what is installed generating capacity of the Indraprastha and Badarpur thermal power stations in

Delhi and what is their present rate of power generation;

(b) what are the main causes for the shortfall, if any, in the power generation by these power stations;

(c) to what extent the Capital city of Delhi receives power supply from the member States of the Northern power grid to meet the gap between demand and supply of power and whether the supply is regular; and

(d) the steps taken by Government to improve the power generation of the above mentioned power stations?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The present installed generation capacity of Delhi Electric Supply Undertaking (Indraprastha and Rajghat Power Stations) and Badarpur thermal power station and their present level of generation is as follows:—

System	Installed capacity (derated)	Present level of generation (MW)
DESU (IP & Rajghat)	306	200-250
BT.P.S.	485	200-300 (Unit 2 of 100 MW is out for maintenance).

(b) The power position in Delhi has greatly improved as compared to last year and at present IP and B.T.P.S. normally meet the requirement of Delhi. The main reason for shortfall of generation at times at these power stations has primarily been due to outages of the generating units due to tube leakage, problems in milling plant and other auxiliaries etc., quality of coal and non-availability of spares readily.

(c) There is no firm commitment for supply of power to Delhi by any constituents of Northern Regional Grid. At present the combined generating capacity of DESU and BTPS is adequate to meet the demand of power in Delhi. However, at times due to outage of generating units, Delhi is faced with shortage of power, on a few occasions when assistance is taken from BBMB system depending upon the level of generation in the grid.

(d) A number of steps have been taken for improving the performance of Badarpur thermal power station. These measures includes:

(i) Plant Betterment programme has been prepared for early stabilization of the recently commissioned 210MW unit.

(ii) Project Renovation programme has also been taken up for rectification/replacement of various deficiencies/parts of the plant and equipment of the 3×100 MW units.

(iii) Operation and maintenance practices have been streamlined on modern operation and maintenance practices.

(iv) Coal suppliers have been requested to send coal of the requisite quality.

Similarly, steps have also been taken to improve the performance of the Indraprastha thermal power station.

Relaxation in Restrictions of M.R.T.P. Act on Production of Goods

1073. SHRI AMAR ROYPRADHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government have decided to remove restrictions on the production of goods in excess of capacity by the Monopolies and Restrictive Trade Practices Act companies to the extent that they are exported outside India; and

(b) if so, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b) The matter is under consideration.

Criteria for giving Advertisements to Journals and Dailies

1074. PROF. RUPCHAND PAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what is the amount of advertisements given to ten top National Daily Newspapers during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): The quantum of advertisements given to individual newspapers is treated as confidential in public interest.

Setting up of Coal Dumps for the States

1075. SHRI B. V. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether Union Government have decided to set up coal dumps for 6 States;

(b) if so, when the same are likely to be set up;

(c) what will be capacity of each;

(d) in which State they are to set up and what about other States;

(e) when the work on these is likely to start and when are they likely to be completed; and

(f) total cost of expenditure involved?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Steps are being taken to set up these dumps at the earliest date.

(c) In the initial stages 4 rakes/month of soft coke would be moved to these dumps in U.P. and 2 rakes/month each to the dumps in Haryana.